COURT-II IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

Appeal No. 114 of 2018

Dated: 7th May, 2018

Present: Hon'ble Mr. Justice N.K. Patil, Judicial Member

Hon'ble Mr. S.D. Dubey, Technical Member

In the matter of:

M/s Rubber Park India Private Limited Appellant(s)

Vs.

Kerala State Electricity Regulatory Respondent(s)

Commission & Anr.

Counsel for the Appellant(s) : Mr. Anand K. Ganesan

Ms. Swapna Seshadri Ms. Parichita Chowdhary

Ms. Rhea Luthra

Counsel for the Respondent(s) : --

ORDER

Issue notice regarding admission of this matter to the Respondents returnable on 25.05.2018. Dasti, in addition, is also permitted.

List this matter for admission on <u>25.05.2018</u>.

(S.D. Dubey)
Technical Member

(Justice N.K. Patil) Judicial Member

Vt/Js